

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**O.A No. 1383/2018**

New Delhi, this the 06<sup>th</sup> day of April, 2018

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member (A)**

Nadir Ali, Aged about 38 years,  
S/o Nasir Ali,  
R/o D-12,  
Third Floor, Gali No.2,  
Batla House, Group 'C',  
Jamia Nagar,  
New Delhi-110025.

...Applicant.

(By Advocate : Mr. Amit Chawla )

**Versus**

The Commissioner,  
South Delhi Municipal Corporation,  
9<sup>th</sup> Level, E-Block,  
Dr. S.P.M. Civic Centre,  
J.L.N. Marg, New Delhi-110002.

...Respondents

**ORDER (ORAL)**

**Mr. V. Ajay Kumar, Member (J) :**

Heard the learned counsel for applicant.

2. The applicant, an Ex-contractual JE (Civil) in the respondent SDMC, filed the OA seeking the following reliefs :-

“(a) Allow the instant O.A. and quash and set aside the illegal and arbitrary impugned order dated 09/11/17 issued by the respondents;

- (b) To direct the respondents to re-instate the applicant with immediate effect;
- (c) To direct the respondents to grant all the back wages with interest and other consequential benefits as per the rules to the applicant;
- (d) Award costs in applicant's favour.
- (e) any other relief or order which this Hon'ble Tribunal considers appropriate in applicant's favour, in the facts and circumstances of this case."

3. However, when the OA is taken up for hearing, the learned counsel for the applicant submits that the applicant would be satisfied if a direction is issued to the respondents to consider his representation dated 16.11.2017 within a fixed time frame.

4. In the circumstances, the OA is disposed of without going into the merits of the case by directing the respondents to consider the Annexure-A/8 representation of the applicant dated 16.11.2017 and to pass appropriate speaking and reasoned order thereon, in accordance with law, within 60 days from the date of receipt of a certified copy of this order. No costs.

5. Let a copy of the OA, be enclosed to this order.

( NITA CHOWDHURY)  
MEMBER (A)

( V. AJAY KUMAR)  
MEMBER (J)

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